Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 09/08/2023 Annexure – 4

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

1 Shriram Financ Limited (Forme known as Shriram City Union Finance Limited 2 Edelweiss Asse Reconstruction Company Limited - acting Trustee of the EARC-Trust S 462 3 CapFloat Financial Services Priva Limited (Forme Known as Zen Lefin Private Limited) 4 Ratnakar Banl Limited (RBL	Name of creditor	Details of claim received  Date of Amou	of claim ved Amount	Amount of		Details of Nature of	Details of claim admi	Amount Whether	Amount Whether % of	Amount Whether % of claim	Amount Whether % of claim admitted covered related voting may beset-	Amount Whether % of claim	f claim admitted  Amount of Amount of Contingent any mutual covered related voting may beset-
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Amount covered by guarantee	Whether related party?	Whether related party?	Whether % of related voting party? share in CoC	Whether % of claim related voting party? share in CoC	Whether % of claim dues, that related voting may be etparty? share off off	Whether % of claim dues, that admitted related voting may beset- party? share off in CoC
	Shriram Finance Limited (Formerly	29/12/2022	8943084	8906932	Unsecured		No	No No	N	S	No 0.79%	No 0.79% NIL	No 0.79% NIL NIL
	known as Shriram City	E 12						J. 20					
	Union Finance Limited												
	Edelweiss Asset Reconstruction	29/12/2022 652976937	652976937	652976937	Unsecured		8	No No		N <sub>0</sub>	No 57.99%	No 57.99% NIL	No 57.99% NIL NIL
	mpany												
	Trustee of the												
	EARC-Trust SC- 462												
	CapFloat Financial	07/01/2023	12907920	12907920	12907920 Unsecured		O	No No		8	No 1.15%	No 1.15% NIL	No 1.15% NIL NIL
	Services Private				la I								
	Limited (Formerly		iz.										
	Known as zen Lefin Private												
	mited)								:				
Limited	Ratnakar Bank	13/02/2023	4189419		4189419 Unsecured		No	No No		8	No 0.37%	No 0.37% NIL	No 0.37% NIL NIL
Bank)		1000	1.2										

	Wadhwani	9 Aishwarya Samir		Kailash HUF)	(Proprietor Sa Kailash HUF)	Enterprises (Proprietor Samir Kailash HUF)	8 Kanya Enterprises (Proprietor Sa Kailash HUF)											
		Samir 12/06/2023		ע _	samir	samir —	12/06/2023 Samir		,					ion ivate ng stCo-	ivate ng stCo-	7	7	7
693808391		23 1177500				,	23 1177500											
693808391 693690006		1177500 Unsecured					1177500 Unsecured	1177500 U	4082467 Unsecured	4082467 UI	4082467 UI	4221003 Unsecured 4082467 Unsecured 1177500 Unsecured	4221003 Ur 4082467 Ur 1177500 U					
		Unsecured					Jnsecured	Jnsecured	Jnsecured	Jnsecured	Jnsecured	Jnsecured	Jnsecured	Jnsecured	Jnsecured	Jnsecured	Insecured  Insecured  Jnsecured	Insecured
		No						No										
61.61%		No 0.11%			38.2			No 0.11%										
1% NIL		1% NIL						1% NIL										
NE		Z					Z	NIL	NIL	NE L	NE F	NE NE	NE L	Z Z	NE NE	NE NE		NE RE
118385		NE	NIII.				Z	NE L	NE.	NE	NE P	NE NE	NE NE	Z Z	NE NE	NE NE	NIE NIE 82233	NIL NIL
NIC		Z					Z	NIL	NE.	NE	NE	Z	Z		NIL NIL	NE NE		NE NE
		Note	Note 4				Note	Note 1	Note 1	Note 1	Note 1	Note 1 Note 1						

\*Note1- Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

Jitender Kothari

SNI X

10965

No. IBBI/IPA-001/IP-P00540/2017-18/

IP REGISTRATION

Resolution Professional of CIRP of RNP Marketing and Cargo Private Lin

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023